Serial No. 01 Supplementary List. Through Video Conferencing

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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EMG-WP (Crl) No. 02-A/2020

Hilal Ahmad Mir.

...Petitioner(s)

Through: Mr Syed Musaib, Advocate.

vs

Union Territory of JK & Ors.

...Respondent(s)

Through: Mr B.A. Dar, Sr AAG.

**CORAM**:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

**ORDER** 04 05 2020

Despite opportunity, counter not filed.

Last and final opportunity of one week is granted to Mr B.A. Dar, learned Senior AAG for filing the counter, with copy in advance to learned counsel for the petitioner, who shall thereafter file rejoinder.

List on 18th of May, 2020.

Copy of paper book in Portable Document Form (PDF) form be provided to Mr B.A. Dar, learned Senior Additional Advocate General by the Registrar (Judicial) through e-mail services.

(Ali Mohammad Magrey)
Judge.

SRINAGAR; 04.05.2020 "Hamid"

N0:-71/C-19/RJS

Dated:-04.05.2020

Copy of Hon'ble Court Order along with copy of paperbook in PDF format forwarded to Mr B.A. Dar Sr.AAG through email for information and compliance.

SD/-Registrar Judicial